

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 18th September, 2017.

No.HC.XV.04/2017/190/RV. The High Court has been pleased to revoke the suspension order, issued against Shri Manwar Ali, Addl. District & Sessions Judge (under suspension), Bilasipara, Dhubri, vide High Court Notification No. HC.XV.44/2006/pt./32/RV., dated 17.03.2017 without impacting the ongoing disciplinary proceeding against him. On his reinstatement, Shri Mawar Ali aforesaid is transferred and posted as Presiding Officer, Labour Court, Dibrugarh.

In anticipation of his appointment by the Government, Shri Ali will join his new assignment immediately.

By Order,
Sd/- M.K. Kalita

REGISTRAR (VIGILANCE)

Memo No. HC.XV.04/2017/ 190-A /RV., Date: 18.09.2017
Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information with a request to take necessary steps for appointment of Shri Manwar Ali as Presiding Officer, Labour Court, Dibrugarh.
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati-6, for information and necessary action.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.
4. The District and Sessions Judge, Dhubri, Pin. 783301, for information.
5. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Manwar Ali, Addl. District & Sessions Judge Bilasipara, Dhubri, Pin. 783348 (under order of transfer as Presiding Officer, Labour Court, Dibrugarh) for information.
7. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above notification in the Assam Gazette.
8. The Registrar, Labour Court, Dibrugarh, Pin, 786001, for information.
9. The Treasury Officer, Bilasipara, District-Dhubri, Pin-783348/Dhubri, Pin.783301/ Dibrugarh, Pin. 786001 for information.
10. The Administrative Officer (Judicial) (Appointment/Statement Section), Gauhati High Court, Guwahati.


18/9/17

- ✓ 11. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 12. The Private Secretary to Hon'ble Mr./ Mrs. Justice.....
....., Gauhati High Court, Guwahati.
- 13. The C.A. to Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

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